IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 112
(IB)-1097(PB)/2019

IN THE MATTER OF:

The Verandas Apartment Owners Association .... Applicant/petitioner
v.
M/s. Saluja Construction Company Ltd. .... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 15.07.2019

Coram:
DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner Mr. Sonal Anand & Mr. Aayush Sai, Advs.
For the Respondent Mr. Asheesh Jain & Mw. Vinay Mathew Joseph, Advs.

ORDER

Pleadings are complete.

List for arguments on 09.08.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)

15.07.2019
Ritu Sharma